

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sai Trading & Interiors & 2 others
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S. SELVATHIRUMURUGAN
Counsel for R1 R2

Counsel for R1 R2

S. Selva Thirumurugan

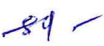
2. Ran'dyngyan

Counsel for Applicant/RP

Rani

ORDER

Both the sides are present. Counsel for R1 & R2 has filed reply, a soft copy of which is given to the Counsel for the Applicant. Therefore, the Counsel for the Respondents is directed to provide hard-copy of reply along with documents relied upon to the Counsel for the Applicant, within a week's time. Thereafter, within one (1) week, the Counsel for the Applicant will file Rejoinder, if any. The matter is posted for making final submissions. Put up on **24.10.2019** at **10.30 A.M.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)